

1	2	3	4	5	6	7
Tripura	2	69	49	418
Uttar pradesh	448	43658	30045	163116	31248	...
West Bengal	60	7689	5236	15606	878	15875
Dadra & Nagar Haveli	1	32	24	42
Chandigarh	38	5098	3317	17360	3962	...
Delhi	40	12431	8146	38533
Goa Daman & Diu	5	415	197	207	321	...
Pondicherry	8	918	714	3383
All States/UTs	4734	365522	237833	2578858	198810	277378

Acquisition of land for construction of colour T. V. studio at Vijayawada

5778. DR. T. KALPANA DEVI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have purchased/ acquired land to construct the proposed colour T. V. Studio at Vijayawada in Andhra Pradesh;

(b) if so, the details of the site and the probable date of completion of T. V. Studio; and

(c) if not, the reasons for delay in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) No, Sir.

(b) and (c). Technical survey of the possible sites has been carried out and some alternatives have been identified. The implementation of the project will depend on the annual allocation of Plan funds and availability of land at suitable site. Normally, completion such a project takes about 3-4 years after commencement of works.

Introduction of lunch T. V. programme

5779. SHRI P. KOLANDAIVELU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Doordarshan would be introducing Lunch Television Programme from 12.30 to 2 P.M. every day through all kendras;

(b) if so, whether news bulletin would be telecast in regional languages also; and

(c) the details of other programmes which would be telecast in the Lunch T. V. programme ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) There is no such proposal at present.

(b) and (c). Do not arise.

B. Sc. Forestry degree course in J. N. K. V. V.

5780. SHRI AJAY MUSHRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Indian Council of Agricultural Research had decided to start

B. Sc. Forestry degree course in Jawaharlal Nehru Krishi Vishwa Vidyalaya, Jabalpur during 1986-87 session;

(b) whether Government are aware that no such course has been started in JNKVV till date;

(c) if so, the reasons therefor; and

(d) when it is expected to start ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. The Indian Council of Agricultural Research had agreed to support the establishment of a Department of Forestry and a B. Sc. Forestry degree programme at J. N. K. V. V., Jabalpur during 1986-87.

(b) and (c). Yes, Sir. The university has established the Department of Forestry at Jabalpur and the university had been awaiting clearance from the State Government for starting the degree programme which has been received recently.

(d) The university has communicated that this academic programme would start from the second semester of the current academic session.

Setting up of Air Station and Studio at Jabalpur

5781. SHRI AJAY MUSHRAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the allocation of funds made for the establishment of a full fledged Radio Station and Studio at Jabalpur during 1987-88; and

(b) the time by which the construction will start and how much time it will take for completion ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) An amount of Rs. 7.00 lakhs has been provided for the permanent studios at Jabalpur during 1987-88.

(b) The civil works are expected to start during 1988 and the studios are expected to be ready for commissioning by the end of March, 1990

Mid-sea clashes between Indian and foreign fishermen

5782. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the possibility of mid-sea clashes between Indian fishermen and foreign chartered fishing trawler owners off the Orissa coast;

(b) whether it is a fact that foreign trawler owners are usually armed also;

(c) if so, the protection Government proposed to afford to our fishermen in such eventualities; and

(d) whether Government also propose to compensate the fishermen for the nets damaged by foreign chartered trawlers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir. No incidents of mid-sea clashes between Indian fishermen and foreign chartered fishing trawler operators off the Orissa coast have been reported. Chartered foreign fishing vessels are required to operate beyond 24 nautical miles between Nizampatnam (Andhra Pradesh) and Paradeep Port, (Orissa) and the specified area north of Chilka Lake in Orissa is out of bounds for chartered foreign fishing vessels. Thus the area of operation of the chartered vessels will not be in conflict with that of the local fishermen.

(b) and (c). No, Sir. Coast Guard carries out inspection of chartered trawlers at the base port before clearing them for fishing operation, which includes security checks also.